

**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK,**

ORDER SHEET

COURT NO. : 1

03/07/2019

O.A./260/221/2017

A K SAHU

-V/S-

INDIAN COUNCIL OF MEDICAL RESEARCH

ITEM NO:11

FOR APPLICANTS(S) Adv. : NONE FOR THE APPLICANT

FOR RESPONDENTS(S) Adv.: MR.S.B.MOHANTY

Notes of The Registry	Order of The Tribunal
	<p>None for the applicant. No one was also present on behalf of the applicant on 8.5.2017. Learned counsel for the respondents was heard and he submitted that it is a case where the applicant was engaged on coterminous basis with the completion of project and that he has been discontinued since 2015. The applicant had earlier approached the Labour Court and subsequently, he has filed the present O.A.</p>
	<p>In view of the above, this O.A. is dismissed for default and non-prosecution on the part of the applicant.</p>
	<p>Copy of this order be sent to the applicant by Post in the given address and free copy of this order be made over to the learned counsel for the respondents.</p>

